

**Defective Case Register from 2025-02-19 to 2025-02-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/5354/2025	RAJALAXMI BISWAL	2025-02-19	Name of court not correct in date chart , as per rej. order.
2	D-CRLMP/5277/2025	SUSANTA SEKHAR PARIDA	2025-02-19	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. PAGE NOS.11 and 12 NOT LEGIBLE 3. IN AFFIDAVIT OCCUPATION OF PETITIONER NOT FURNISHED
3	D-RPFAM/6918/2025	BISWARANJAN MAHARATHA	2025-02-19	Provision of law not correctly furnished in I.A. 97/25.
4	D-BLAPL/5306/2025	SIDDHARTH GOUTAM DAS	2025-02-19	As per standing order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition copy.Then S.R will be made.
5	D-WP(C)/7059/2025	PRAVAT KUMAR NAYAK	2025-02-19	.Petition not correctly addressed to Honorable Court
6	D-WP(C)/6823/2025	NIRANJAN PANDA	2025-02-19	Mobile number of all the counsel in vakaltnama not furnished
7	D-ABLAPL/5296/2025	SURYA PRAKASH MANAGARAJ	2025-02-19	.Petition not correctly addressed to Honorable Court
8	D-CRLMP/5146/2025	S.S.RAO	2025-02-19	This may be Register as RPFAM
9	D-ABLAPL/5404/2025	AMLAN SHAKTI PAUL	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the petitioner No.2 on V.nama does not tally with cause title.
10	D-ABLAPL/5279/2025	PRADEEP KUMAR PRADHAN	2025-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-RSA/7030/2025	JAGABANDHU SAHU	2025-02-19	1. Period of Delay 06 days
12	D-WP(C)/6879/2025	TUSHAR KANTI SATAPATHY	2025-02-19	Page 13 not neat.
13	D-WP(C)/6969/2025	BASUDEV BARIK	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page no. 22 not marked on the file.2. Name of Father of the deponent on affidavit (in item No.2) does not tally with cause title
14	D-WP(C)/6957/2025	SOUMI DAS	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of sanction latter not tally with Index.Date of copy of paper publication not tally with Index.Page 27 not neat.
15	D-CRLMA/5213/2025	BIDYADHAR MANSING	2025-02-19	Place it after filing of .copy of impugned order
16	D-WP(C)/6946/2025	DEEPAK KUMAR MOHAPATRA	2025-02-19	Annexure-3 not properly page marked .

17	D-WP(C)/6984/2025	SAPAN KUMAR PAL	2025-02-19	No document pursuant to description at paragraph 8 has been indexed and annexed. Annex.4 typed twice in the petition.
18	D-BLAPL/5360/2025	AMIT KUMAR SAHU	2025-02-19	1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with Synopsis and Petition.
19	D-BLAPL/5394/2025	JYOTIRMAYA SAHOO	2025-02-19	1. Name and signature of Executant in V.nama does not tally with petition .
20	D-WP(C)/6854/2025	MANOJ KUMAR PANDA	2025-02-19	Page 25 26 27 and 41 not neat and legible.
21	D-WP(C)/7024/2025	RANJIT MOHANTY	2025-02-19	1-COURT FEE IS DEFICIENT. Court fee Rs.12/- payable Rs.6/- paid Court fee of Rs.6- to be paid.
22	D-MACA/6860/2025	RIMJHIMBALA PATI	2025-02-19	1. Period of Delay 214 days 2. statutory deposit not paid 2- page nos-7 8 12 14 and 16 not properly visible
23	D-CMP/7160/2025	AMIT PRASAD BOSE	2025-02-19	Pages No-51 and 52 are not legible
24	D-CRLMP/5162/2025	KODANDA KUMAR BHUYAN	2025-02-19	1)Synopsis .2) Dates and Events not page mark.
25	D-CMP/7033/2025	LAKSHMAN MISHRA	2025-02-19	not correctly address in IA
26	D-WPCRL/5174/2025	LAMBODAR ACHARI	2025-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-WP(C)/6971/2025	SATYAJIT DAS	2025-02-19	Mobile numbers of all the counsel in vakaltnama not furnished.
28	D-BLAPL/5366/2025	SAROJ KUMAR PATNAIK	2025-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
29	D-CONTC/6783/2025	DILLIP KUMAR MOHANTY	2025-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-WP(C)/7093/2025	SATYAJIT MOHAPATRA (2)	2025-02-19	The name of the parties not filled up in vakalatnama.
31	D-WP(C)/6982/2025	KARUNAKAR RATH	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of acceptance of vakalatanama not mentioned.
32	D-ABLAPL/5371/2025	DILLIP KUMAR MOHANTY	2025-02-19	Nomenclature not furnished in V.Nama.
33	D-BLAPL/5418/2025	RAJIB LOCHAN PATTNAIK	2025-02-19	.Petition not correctly addressed to Honorable Court
34	D-WP(C)/6993/2025	DEEPAK KUMAR PANI	2025-02-19	Declaration to the affidavit and last para of page 8 not correct.
35	D-ABLAPL/5361/2025	LALATENDU SAMANTARAY	2025-02-19	1. ABLAPL Petition not properly page marked in Index.
36	D-WP(C)/6778/2025	ANIRUDHA DAS	2025-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

37	D-WP(C)/7069/2025	SHAMBHU CHARAN NATH SHARMA	2025-02-19	1.Synopsis and date charts not filed.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.3.The name of parties not correctly furnished in affidavit and vakaltnama
38	D-WP(C)/7060/2025	KISHORE KUMAR MISHRA	2025-02-19	Annexure-1 is not attested as true copy
39	D- ABLAPL/5410/2025	SUJATA JENA	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.9 not neat and legible.
40	D- ABLAPL/5335/2025	SUBHASIS MOHAPATRA	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page 8 9 11 AND 12 not legible.
41	D-CMP/6964/2025	BHABANI SANKAR DAS	2025-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-WP(C)/7074/2025	SIDHARTHA DAS	2025-02-19	.Petition not correctly addressed to Honorable Court
43	D- ABLAPL/5308/2025	SUSANTA KUMAR BARAL	2025-02-19	Page 9 is not neat.
44	D- BLAPL/5312/2025	BIJAYA KUMAR MISHRA	2025-02-19	As per standing order the name of victim/ informant shall not be mentioned in Petition.
45	D- ABLAPL/5400/2025	BHABANI SANKAR DAS	2025-02-19	vernacular not proper.
46	D-WP(C)/6949/2025	BASUDEV BARIK	2025-02-19	Annexure-4 not neat .
47	D-WP(C)/7162/2025	LALITENDU MISHRA	2025-02-19	Date of annex.7 mentioned in the index not tally to annex.7 as annexed.
48	D-WP(C)/6867/2025	MANOJ OJHA	2025-02-19	Date mentioned in the index under annex.5 not tally to annex.5 as annexed.
49	D- BLAPL/5153/2025	BISHNU PRASAD PRADHAN	2025-02-19	As per Rejection order the name of Lower Court not tally with Cause Title , Petition and Prayer.
50	D- BLAPL/5326/2025	MANORANJAN PADHY	2025-02-19	Name of petitioner not correct in synopsis , date chart and affidavit.
51	D- CRLMC/5217/2025	MANAS KUMAR CHAND	2025-02-19	1.Put up for S.R.after filing of certified copy of Annex-2.
52	D-WP(C)/6841/2025	BIGYAN KUMAR SHARMA	2025-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/6963/2025	KOUSIK ANANDA GURU	2025-02-19	14-NOT PROPERLY INDEXED.  Page marking not correct in index.
54	D-WP(C)/6960/2025	BHARAT BHUSAN ROUTRAY	2025-02-19	14-NOT PROPERLY INDEXED.

55	D-ABLAPL/5331/2025	PRAVASHA PUJAREE PARIDA	2025-02-19	.Petition not correctly addressed to Honorable Court
56	D-ABLAPL/5271/2025	TARA PRASAD MOHAPATRA	2025-02-19	As per F.I.R.copy the P.S.No not tally with Cause Title AND Petition.
57	D-BLAPL/5268/2025	AFRAAZ SUHAIL	2025-02-19	1.Annex-5 not exhibited at page.no.34.2.Page 39 to 41 not legible. 3..Subject Code incorrectly Mentioned
58	D-BLAPL/5328/2025	NITYANANDA MOHAPATRA	2025-02-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLA.
59	D-ABLAPL/5349/2025	HRUSIKESH GHADAI	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
60	D-WP(C)/6948/2025	GOPAL PRASAD JENA	2025-02-19	Annexure - 7 8 and 9 not neat .
61	D-WP(C)/6955/2025	DEEPAK KUMAR MOHAPATRA	2025-02-19	1-COURT FEE IS DEFICIENT. C.fee of Rs 6/- to be paid .
62	D-STREV/7084/2025	KSHIROD KUMAR SAHOO	2025-02-19	Copy not served on S.C. ( C.T.).Provision of law not correctly furnished in I.A. for condonation of delay.
63	D-CRP/6835/2025	TUSAR KUMAR MISHRA	2025-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-MACA/6806/2025	RAMANI RANJAN MOHANTY	2025-02-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 39 days 2.Court Fee Rs.1250/ payable paid Rs12/ Rs.1238/ to be paid
65	D-RPFAM/7057/2025	RABINDRA NATH BARIK	2025-02-19	1. H.C.B.A. fee of Rs. 50/- not paid. 2.Good ground certificate not furnished.
66	D-CRLREV/5237/2025	GOPAL PRASAD JENA	2025-02-19	1. Period of Delay 21 days IA Filed without correct provision of law
67	D-CMP/6801/2025	CHINMAYA KUMAR SAHU	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court. Annexures are not attested true copy and page -29 of annexure-2 not page marked . H .C .B. A welfare fund fees of Rs .50 / not paid . In cause title in place of c .m .p it is mentioned writ petition .As per index annexure -4 not indicated in c .m .p
68	D-BLAPL/5334/2025	AMLAN SHAKTI PAUL	2025-02-19	Date of FIR. not correct in date chart.
69	D-WP(C)/6815/2025	DEVAVRAT DEVESH	2025-02-19	1.Annexure-1 to 3 not attested as true copy.2.Synopsis and date charts not mentioned in index.3.Mobile numbers of all the counsel in vakaltanama not furnished.

70	D-CMAPL/7040/2025	ADV.	2025-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-ABLAPL/5379/2025	SURYA NARAYAN MISHRA	2025-02-19	Page no 8 not completely scanned.
72	D-WP(C)/6901/2025	MANORANJAN PADHI	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. DATE OF ACCEPTANCE NOT STATED
73	D-MATA/6849/2025	BIPLABA P.B. BAHALI	2025-02-19	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs2 / to be paid
74	D-WP(C)/6836/2025	BHABANI PRASAD MOHANTY	2025-02-19	1.Annexure-1 is not exhibited.2.Copy not served on S.C. (C.T. and G.S.T.)
75	D-CRLA/5247/2025	BISWAJIT RANJAN TRIPATHY	2025-02-19	Date of impugned judgment appears to be incorrect. (b) Provision of Law Appears to be wrong 2.Father name of deponent does not match with the name as on cause title.(Name of victim be not disclosed)
76	D-CRLMC/5272/2025	SAROJ KUMAR PADHI	2025-02-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 .In prayer of CRLMC peti tion writ petition remain . 2 .provision of law not correctly furnished in cause title
77	D-WP(C)/7025/2025	ASWINI KUMAR DASH	2025-02-19	.Petition not correctly addressed to Honorable Court
78	D-BLAPL/5300/2025	SUSANTA KUMAR SAHU	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
79	D-WP(C)/5210/2025	SATYA PURNA PANDA	2025-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-CRLA/5323/2025	BIKRAM CHANDRA GHADAI	2025-02-19	Age of appellant differs from the age given in V>Nama.
81	D-CRLA/5210/2025	DEBA PRASAD DAS	2025-02-19	1. Receipt showing copy on A.G. (Vig.)not filed 2. Appeal memo and IAs are not correctly addressed.(ii)IA no.551/25 not correctly page marked.
82	D-WP(C)/6829/2025	SWAPNA KUMAR OJHA	2025-02-19	.Petition not correctly addressed to Honorable Court
83	D-WP(C)/6820/2025	DEVAVRAT DEVESH	2025-02-19	1.Synopsis and date charts not mentioned in index.2.synopsis is not alphabetically paginated.3.Date mentioned in Annexure-9 does not tally with book marks index, index and averment of writ petition.4.Mobile numbers of all the counsel in vakaltnama not furnished.5.Annexures-1 to 6 and 8 to 13 not attested as true copies.
84	D-CONTC/6819/2025	PRABIN DAS	2025-02-19	1.Nomenclature not correctly furnished in the index in sl no 3. 2.Except petitioner no 4 other petitioner have not sworn the affidavit.

85	D-ABLAPL/5353/2025	SURESH KUMAR PANDA	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not mentioned in the affidavit.
86	D-WP(C)/7019/2025	JITENDRA KUMAR DIGAL	2025-02-19	In description of para mentioned, after para 15 wrongly mentioned as 29 in place of para 16
87	D-WP(C)/6942/2025	AMIT KUMAR NATH	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Hologram of Rs.50/-not affixed in the vakalatnama.
88	D-CRLA/5293/2025	SOUGAT DASH	2025-02-19	Not properly executed by the appelliant no 1
89	D-RPFAM/6831/2025	BHAGABAN MOHANTY	2025-02-19	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 2/- paid. Deficit A.Fee of Rs.4.60 to be paid
90	D-BLAPL/5347/2025	ALOK KUMAR DAS	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
91	D-ABLAPL/5280/2025	SUKANT KUMAR NAYAK	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 14 to 17 not neat.
92	D-RSA/7127/2025	ANJAN PATNAIK	2025-02-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 06 days. 2.Court Fee Rs.1413/- Payable Not Paid. 3. Not correctly addressed to the Honble Court.
93	D-WP(C)/6956/2025	BASUDEV BARIK	2025-02-19	Annexure 4 not neat .
94	D-BLAPL/5421/2025	RAJIB LOCHAN PATTNAIK	2025-02-19	.Petition not correctly addressed to Honorable Court
95	D-CMP/7211/2025	JAYDEEP PAL	2025-02-19	This may be regd. as WPC
96	D-CMP/7213/2025	JAYDEEP PAL	2025-02-19	This may be regd. as WP(C)
97	D-CRLMC/5252/2025	BITAS KUMAR SWAIN	2025-02-19	1.Put up for S.R. after filing of copy of F.I.R and Charge sheet.
98	D-ABLAPL/5321/2025	SURYAKANTA DWIBEDI	2025-02-19	.Subject Code Not Furnished .
99	D-CRLMC/5233/2025	SANJIB KUMAR BHANJADEO	2025-02-19	1. This case related to sexual offences the name of victim and others details deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
100	D-WP(C)/6742/2025	BIBHUTI BHUSAN ROUT	2025-02-19	Copy not served on SC(T).
101	D-WP(C)/6962/2025	BHABANI SANKAR MISHRA	2025-02-19	1.Subject Code incorrectly Mentioned 2..Receipt Showing Serv.copy To cg not Filed.

102	D-ABLAPL/5285/2025	DAYANIDHI MISHRA	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Nomenclature not correct in sl.4 of affidavit.
103	D-WP(C)/7105/2025	AKSHAYA KUMAR JENA	2025-02-19	Page 31 not neat
104	D-CMP/7076/2025	CHITTA RANJAN PATTNAIK	2025-02-19	The proforma respondent No. 4 before the appellate court is not made a party to this case
105	D-WP(C)/7064/2025	MADHUSUDAN JENA	2025-02-19	I.A is not page marked
106	D-RSA/6961/2025	AMIT KUMAR BOSE	2025-02-19	1.Court Fee Rs.300/- Payable Not Paid 2. Copy of Trial Court Judgment not legible.
107	D-WP(C)/7026/2025	BIREN SANKAR TRIPATHY	2025-02-19	Hollogram Rs50/- not paid on V nama
108	D-WP(C)/6968/2025	KABI RANJAN MOHANTY	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not correctly furnished on declaration.2. Page nos.40 to 45 57 AND 58 not neat and legible.
109	D-WP(C)/7073/2025	ANUPAM DASH	2025-02-19	1.Paragraphs of writ petition not correctly numbered.2.The name of opp.parties in vakaltnama not correctly furnished
110	D-BLAPL/5291/2025	BIKRAM CHANDRA GHADEI	2025-02-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Date of annex.2 mentioned in the petition at page 4 not tally to annex.2 as annexed.2.Case number not mentioned in the reference certificate. 3..Petition not correctly addressed to Honorable Court
111	D-WP(C)/6951/2025	BASUDEV BARIK	2025-02-19	Annexure-4 not neat .
112	D-WP(C)/6872/2025	KUNAL KUMAR SWAIN	2025-02-19	NEAT COPY OF PAGE NO 24 AND28 TO BE FILED
113	D-CMP/7139/2025	AMIT PRASAD BOSE	2025-02-19	Pages No-13 to 15 19 and 20 are not legible
114	D-WP(C)/6974/2025	LALIT KUMAR MAHARANA	2025-02-19	Page no 79 not legible .
115	D-WP(C)/6943/2025	CHANDRAKANTA NAYAK	2025-02-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs not correctly mentioned in the declaration part of the affidavit in I.A. petition
116	D-ABLAPL/5197/2025	TARA PRASAD MOHAPATRA	2025-02-19	Annexure -1 not properly page marked.
117	D-WP(C)/7091/2025	SAMEER KUMAR DAS	2025-02-19	1.Annexures-7 and 9 to 11 not attested as true copies.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.

118	D-CRLMC/5389/2025	DILLIP KUMAR SAHU	2025-02-19	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
119	D-CRLMP/5283/2025	SWAGAT KUMAR SAHU	2025-02-19	.Subject Code incorrectly Mentioned
120	D-WP(C)/7098/2025	SADASIVA PATRA (1)	2025-02-19	Page 39 not neat
121	D-BLAPL/5417/2025	JULU KHANSAMA	2025-02-19	1.Spelling of title in connection with signature does not tally with body V.nama . title in connection with
122	D-BLAPL/5336/2025	DEEPAK KU SAHOO	2025-02-19	1.G.R..73 (A)/2024, not correct in para.5 and prayer of the petition. 2.Petition not correctly addressed to Honorable Court
123	D-BLAPL/5329/2025	JUGALA KISHORE PANDA	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.
124	D-WP(C)/6996/2025	PRIYA RANJAN SINGH	2025-02-19	The name of opp.parties not correctly furnished in vakaltnama
125	D-BLAPL/4890/2025	LALITENDU BHUYAN	2025-02-19	1.Lower court case number does not tally entire petition in connection with annexure no 2 .
126	D-BLAPL/5423/2025	RAJIB LOCHAN PATTNAIK	2025-02-19	1. Date of P.R. under Annexure-1 does not tally with Synopsis and petition.
127	D-ABLAPL/5288/2025	PRADEEP KUMAR MOHANTY	2025-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration.2.Occupation of the deponent on affidavit not furnished.3.Page no.5 not neat and legible.4. Annexure-4 not described in the petition.5 C.T.case No. not mentioned in the petition.
128	D-TRP(C)/7041/2025	PARTHA SARATHI DAS	2025-02-19	1. After page no.16 one page not paginated.
129	D-WP(C)/7163/2025	LALITENDU MISHRA	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of acceptance of vakalatanama not mentioned.
130	D-BLAPL/5325/2025	MANORANJAN PADHY	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 12 not legible.
131	D-WP(C)/7008/2025	BIREN SANKAR TRIPATHY	2025-02-19	Page no 10 not neat .
132	D-BLAPL/5262/2025	BIBEKANANDA MAHAPATRA	2025-02-19	1. Provision of law not correctly furnished.2. Annexure-4 not properly page marked in Index.3.Annexure-2 not marked of the file.4. Date of rejection order under Annexure-4 does not tally with Date chart and petition
133	D-WP(C)/6941/2025	ACHYUTANANDA PATTANAIK	2025-02-19	Paragraphs no 16 in the writ petition repeated twice.

134	D-ABLAPL/5307/2025	BISWARANJAN DALAI	2025-02-19	.Petition not correctly addressed to Honorable Court
135	D-WP(C)/6813/2025	SUVENDU SETHY	2025-02-19	.Mobile number of all the counsel in vakaltnama not furnished2.Synopsis and date charts are not mentioned in index.3.Annexure-1 to 3 not attested as true copies
136	D-ABLAPL/5330/2025	AMIT KUMAR SAHU	2025-02-19	.Receipt Showing Serv.copy To Vigilance not Filed.
137	D-FAO/6811/2025	RAMANI RANJAN MOHANTY	2025-02-19	Receipt showing deposit of awarded amount before the commissioner not filed
138	D-BLAPL/5406/2025	AMITAV TRIPATHY	2025-02-19	1.As per index not correctly page mark.2.Signature in connection with title does not tally petition and v.nama
139	D-MATA/6906/2025	PRAFULLA CHANDRA ACHARYA	2025-02-19	NOT PROPERLY ADDRESS TO THE HONBLE COURT
140	D-ABLAPL/5337/2025	DEEPAK KU SAHOO	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. A.C fee of Rs. 2/- not paid in V nama.
141	D-BLAPL/5316/2025	SAMARENDRA MOHANTY	2025-02-19	Nomenclature and name of Parties not furnished in V.Nama.
142	D-CRLMC/5311/2025	SUBHENDU KAR	2025-02-19	1. Addressed of Honble C.J. not correctly furnished in I.A. petition.
143	D-WP(C)/6935/2025	PRATIK NAYAK	2025-02-19	(1) In DECLARATION in place of Paragraphs 1 to 24 it is mentioned Para 1 to 25. (2) Legible copy of page No 23 26 31 33 to be filed. (3) Page of Annexure-17 wrongly marked as 75-76 in place of 74-75.
144	D-CRLREV/4175/2025	SUSHANTA KUMAR JOSHI	2025-02-19	Good ground certificate not furnished .
145	D-CRLMP/5139/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-02-19	1)Synopsis and( 2)Date chart not filed.
146	D-BLAPL/5157/2025	SAUMYA RANJAN PRADHAN	2025-02-19	Copy of depositions number not tally with cause title.
147	D-CRLLP/5238/2025	SUDEEP KUMAR SARANGI	2025-02-19	Good ground certificate not given
148	D-WP(C)/6924/2025	MADHAB LAL AGARWAL	2025-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-CONTC/6732/2025	ADV.	2025-02-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
150	D-WP(C)/7003/2025	SARAT CHANDRA DASH	2025-02-19	Opp.part No.5 is not represented through
151	D-BLAPL/5341/2025	SAROJ KUMAR PADHY	2025-02-19	1. Sl. no.4 in affidavit not proper.2.As per rej., order name of trial court not correct.3 . Dist. in cause title not tally with rejection order.
152	D-WP(C)/6852/2025	NITYANANDA BEHURIA	2025-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED The name of opp.2 has been described as Collector Khurd instead of Collector Khurda in the cause title

153	D-WP(C)/6953/2025	ANITA NANDA	2025-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
154	D-CRLA/5305/2025	SIDHARTHA SANKAR RAY 2	2025-02-19	C .T .R case number furnished in synopsis appears not correct .
155	D-WP(C)/6970/2025	BITAS KUMAR SWAIN	2025-02-19	1.Prayer portion of writ petition not signed by counsel.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
156	D-CRLMC/5109/2025	SUBASH CHANDRA ACHARYA	2025-02-19	1.C.copy of Annex-7 not filed.2.Page nos.7 and 79 not neat and legible.
157	D-WP(C)/6967/2025	KOUSIK ANANDA GURU	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per annex.4 , Notification no. not tally with index.2.page nos. 67 71 76 and 91 are partially neat
158	D-WP(C)/6983/2025	RAGHUNATH SINGH	2025-02-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex.4 not neat and legible.
159	D-WP(C)/6985/2025	SWETALANA DAS	2025-02-19	The name of the counsel and the enrollment number in last page of writ petition not furnished.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 19-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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